NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

Contempt Petition 2(ND)17 in C.P. 4(ND)12

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE COMPANY: Suhas Chakma V/s. M/s. South Asia Human Right Documentation Centre Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s): Mr. Nitesh Kumar Singh, Mr. Ashok Agarwal and Ms. Devyani Bhatt, Advocates

For the Respondent (s): Counsel for the Respondent

Order

Notice of Contempt Petition is accepted by the Ld. Counsel for the Respondent. Reply be filed. To come up on 15th December, 2017.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra)
Member (J)